

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 210**  
**(IB)- 669(ND)2019**  
**I.A/2188/2020 I.A/1446/2019**

**IN THE MATTER OF:**

**M/s. Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner**

**Vs.**

**M/s. Aarvanss Infrastructure Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 15.07.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Mr. Kamal Aggarwal, Adv.**

**For the CoC : Ms. Nazia Parveen, Adv.**

**ORDER**

**IA 1446/2019** : The RP is present. The Non-Bailable Warrant is directed to be issued against Suspended Directors namely, Mr. Akhilesh Chauhan and Mr. Anil Chauhan. The Registry is directed to place a draft warrant for issuance. The Resolution Professional has already filed the detailed address of the SSP and the SHO. The concerned SSP is directed to submit a report on execution of the warrant and in case the same is not executed along with reasons there of on the next date of hearing.

List the matter on 7<sup>th</sup> August 2020.

**IA 2188/2020:** RP is present. He prays for some time for making submissions.

List the matter on 7<sup>th</sup> August 2020.

- Sd -

**(L.N. GUPTA)  
MEMBER (T)**

- Sd -

**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**